

DIVISION BENCH
COURT - II

O-207

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P. (IB)/82(KB)2019
IA(I.B.C)/1372(KB)2023

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE
2. HON'BLE MEMBER(T), SHRI D. ARVIND**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 22ND MARCH 2024, 10:30 A.M

IN THE MATTER OF	RAHUL CARBON COMMERCIALS PRIVATE LIMITED VS KOHINOOR STEEL PRIVATE LIMITED
UNDER SECTION	IBC UNDER SEC 9

Appearance (via video conferencing/physically)

Mr. Amit Kumar Nag, Adv.] For the Financial Creditor
Ms. Ranjhabati Ray, Adv.]

Ms. Urmila Chakraborty, Adv.] For the Resolution Professional

Mr. Akash Sharma, Adv.] For JVBNL

ORDER

1. Learned Counsel for the parties present.
2. List C.P. (IB)/82(KB)2019 on **9th May, 2024**.

**D. Arvind
Member (Technical)**

**Bidisha Banerjee
Member (Judicial)**